

TO BE PUBLISHED IN PART II SECTION 3(i) OF THE GAZETTE OF INDIA

F.NO.187/41/79-IF(AI)  
Government of India  
Central Board of Direct Taxes

New Delhi The 9th May, 1980

NOTIFICATION  
INCOME-TAX

No.3287(F.No.187/41/79-IF(AI): In exercise of the powers conferred by sub-section (1) of Section 121 of the Income-tax Act, 1961 (43 of 1961) the Central Board of Direct Taxes hereby makes the following amendments to the Schedule appended to its Notification No.679(F.No.187/2/74-IF(AI) dated 20th July, 1974 as amended from time to time.

2. Existing entries under columns (1), (2) & (3) against Sl.Nos.13 and 13A shall be substituted by the following entries.

<u>COMMISSIONER</u> <u>OF INCOMETAX</u>	<u>HEAD-QUARTERS</u>	<u>JURISDICTION</u>
13 Ernakulam	Ernakulam	1. Companies Circle, Ernakulam 2. Income-tax Circle, Ernakulam 3. Survey Circle, Ernakulam 4. Special Circle, Ernakulam 5. Salary Circle, Ernakulam 6. Income-tax Circle, Mattancherry 7. Income-tax Circle, Alleppey 8. Income-tax Circle, Quilon 9. Income-tax Circle, Tiruvalla 10. Income-tax Circle, Kottayam 11. Income-tax Circle, Trivandrum 12. Salary Circle, Trivandrum 13. Income-tax-cum-Estate Duty Circle, Ernakulam
13A Trivandrum	Trivandrum	1. Income-tax Circle, Alwaye 2. Income-tax Circle, Trichur 3. Income-tax Circle, Palghat 4. Income-tax Circle-I, Calicut 5. Income-tax Circle-II, Calicut 6. Income-tax Circle, Cannanore, 7. Income-tax Circle, Kasargode 8. Income-tax-cum-Estate Duty Circle, Trichur

This notification shall take effect from 2-6-80

Sd/-

(B.M.SINGH)

UNDER SECRETARY, CENTRAL BOARD OF DIRECT TAXES

To  
The Manager  
Government of India Press  
Ring Road, Mayapuri Industrial Area  
(Near Rajouri Garden), New Delhi

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2. Director of Ins. (IT)/(R&S)/(P&PE)/(Inv)/, New Delhi
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(Deptt. of Legal Affairs, New Delhi)
9. The Chief Controller of Accounts, C.B.D.T.H-Block, Vikas Bhawan, New  
Delhi.
10. Commissioner of Income-tax, Kerala-I, Ernakulam

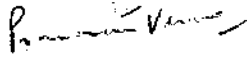
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( B.M. SINGH )

UNDER SECY. CENTRAL BOARD OF DIRECT TAXES

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(P.N. VERMA)

ASST. DIRECTOR OF INSPECTION (R&S)

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